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O.A.No.457/98

Order dated 13.11.2003

Shri T.Rath, learned counsel for the applicant, by filing a Memo dated 13.11.2003, submitted that during pendency of this O.A., the applicant has been promoted to the higher cadre and, therefore, this O.A. has become infructuous.

Heard Shri A.K.Bose, learned Senior Standing Counsel.

In view of memo filed and submission made, this O.A. is disposed of for having become infructuous. No costs.

Four copies of
final order
13.11.03 issued
to counsel for
both sides.

DS
28/11/03

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13.11.03

lrb
VICE-CHAIRMAN (371c)

Y
MEMBER (JUDICIAL)

13/11/2003